

In the National Company Law Tribunal,  
Bengaluru, Special Bench

CP/104(BEN)2020

Court No. 1

Item No. 116

Sec. 241(1)

In the matter of:

M/S DR. JAYA SUBRAMANYAM GOPARAJU

.....Petitioner

V/s

.....Respondent

LIVE 100 HOSPITAL PRIVATE LIMITED

Order delivered on ..20/04/2021

**Coram:**

ShriRAJESWARA RAO VITTANALA, Honble Member(J)

Shri ASHUTOSH CHANDRA, Honble Member(T)

**For Petitioner(s):**

MS. AYUSHI AGARWAL

**For Respondent(s):**

MR. A MURALI

MR. THEERTHESH

Order

Heard Ms. Ayushi Agarwal, Learned Counsel for the Petitioner and Mr. A Murali, Learned Counsel for the Respondent No. 1 & 2 and Mr. Theethesh, Learned Counsel for the R3 through Video Conference. The Learned Counsel for the Petitioner requested time to file rejoinder. Post the case on 06.05.2021

Member(T)

Member(J)

Gy

Due to being engaged in preparation of pending disposal of/order reserved cases, this order sheet was not generated in CIS website and hence could not get it signed from the Hon'ble Members on time.

Recd Code  
from Gayatri  
16/07  
Court Officer